

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 190 of 2015 & IA No. 324 of 2015 and
APPEAL NO. 272 of 2015 & IA No. 440 of 2015**

Dated: 16th September, 2016

In the matter of:

APPEAL NO. 190 of 2015 & IA No. 324 of 2015

M/s Maithon Power Ltd.	...	Appellant(s)
Vs.		
West Bengal Electricity Regulatory Commission & Anr.	...	Respondent(s)

APPEAL NO. 272 of 2015 & IA No. 440 of 2015

M/s Maithon Power Ltd.	...	Appellant(s)
Vs.		
Jharkhand State Electricity Regulatory Commission & Anr.	...	Respondent(s)

ORDER

The Court could not assemble on 15.09.2016 due to fire in the building.
As agreed by the parties list these matters on **06/10/2016**.

Court Master